

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 04.05.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3149 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Unity Small Finance Bank Limited Vs. My Palace Mutually Aided Co-Operative Society Ltd. & Ors.	Arpit Paul
<b>2.</b>	I.A. No. 3150 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Subhash Gaiwad Prop. Of Shree Satya Sai Construction & Ors. Vs. Renaissance Indus Infra Private Limited (Through Its Resolution Professional) & Anr.	Nishant Bhatia
<b>3.</b>	I.A. No. 3169 of 2026 in Competition App. (AT) No. ___ of 2026	Sanjay Agencies & Anr. Vs. Competition Commission of India & Others	Aditi Sharma
<b>4.</b>	I.A. No. 3170 of 2026 in Competition App. (AT) No. ___ of 2026	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Others	Aditi Sharma
<b>5.</b>	I.A. No. 3192 of 2026 in I.A. No. ___ of 2026 in Competition App. (AT) No. 9 of 2024	Nishant P. Bhutada Vs. Tata Motors Limited & Ors.	Param Tandon

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**Assistant Registrar**